

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 110 OF 2017**

**Dated: 13<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**NTPC Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ananya Mohan

Counsel for the Respondent(s) : Ms. Sujata Kurdukar  
Mr. P. Chaitanyashil for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

Mr. Varun Shankar  
Mr. Abhishek Upadhyay for R-6

Mr. R. B. Sharma for R-7

**ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **05.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**